

Defective Case Register from 2025-01-22 to 2025-01-22

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/2200/2025	BIBEKANANDA MAHAPATRA	2025-01-22	.Petition not correctly addressed to Honorable Court
2	D-WP(C)/2733/2025	BANSHIDHAR SATAPATHY	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-WP(C)/2588/2025	AKSHAYA KUMAR SAHOO	2025-01-22	1.Synopsis and date charts are not alphabetically page marked.2.I.A.is not correctly addressed to Honorable court.3.I.A.Is not correctly page marked.4.Paragraphs of writ petition not correctly numbered. 5.Petition not correctly addressed to Honorable Court
4	D-WP(C)/2816/2025	SIBA PRASAD SWAIN	2025-01-22	Address not properly furnished
5	D-CRLMP/2103/2025	SANKARACHARYA CHOUDHURY	2025-01-22	.Petition not correctly addressed to Honorable Court
6	D-WP(C)/2685/2025	PRASANTA KUMAR JOSHI	2025-01-22	Complete address of the Petitioner No 6 not furnished.
7	D-WP(C)/2138/2025		2025-01-22	30-OTHER DEFECT (IF ANY) 1. Paragraphs left blank in the declaration part of the Affidavit. 2. Notarial fee of Rs. 29/- not paid.
8	D-CRLREV/2315/2025	SANJIB KUMAR BHANJADEO	2025-01-22	MC may be corrected as IA
9	D-CMP/2702/2025	HRUDANANDA MOHAPATRA	2025-01-22	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED NOT CORRECTLY ADDRESSED
10	D-BLAPL/2252/2025	SURYAKANTA DWIBEDI	2025-01-22	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/2786/2025	STHITI PRAGYAN SUNANDINI	2025-01-22	synopsis and Date chart not alphabetically marked in the index and in the writ petition
12	D-WA/2431/2025	SURYA NARYAN PATNAIK,A.G.A	2025-01-22	Address not properly furnished.
13	D-WP(C)/2940/2025	FALGUNI RAJGURU MOHAPATRA	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-MACA/2610/2025	RIMJHIMBALA PATI	2025-01-22	statutory deposit not made
15	D-BLAPL/2221/2025	CHEERA RANJAN SATAPATHY	2025-01-22	.Petition not correctly addressed to Honorable Court
16	D-WP(C)/2547/2025	SASWAT KUMAR ACHARYA	2025-01-22	Page no 196 to 219 not neat and legible
17	D-ABLAPL/2204/2025	ASHOK KUMAR SAHOO	2025-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with affidavit and cause title.
18	D-BLAPL/2294/2025	DEBASNAN DAS	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
19	D-WP(C)/2659/2025	DR.JANMEJAYA RAY	2025-01-22	.Petition not correctly addressed to Honorable Court
20	D-CMAPL/2828/2025	ADV.	2025-01-22	C.copy of dismissal order not filed
21	D-MACA/2266/2025	PABITRA KUMAR NAYAK	2025-01-22	1. Court Fee valuation not correctly furnished 2-put up for further sr after correction of valuation
22	D-CONTC/2669/2025	ADV.	2025-01-22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
23	D-RSA/2672/2025	SATYANARAYAN MOHAPATRA	2025-01-22	1.Date of judgment mentioned in Annexures-1 and 2 does not tally with both the Index.2 Date of Decree be corrected in the Prayer Portion.Put up for further S.R after rectification
24	D-WP(C)/2637/2025	AVIJIT PATNAIK	2025-01-22	1.Receipt Showing Serv.copy To ct not Filed. 2.Cause Title Not In Order. 3. age of the petitioner in cause title not stated
25	D-WP(C)/2620/2025	ANJAN KUMAR JENA	2025-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Deficit c.fee of Rs12/- to be paid .Petitioner no 3 neither sworn affidavit nor authorised 2..Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 3..Petition not correctly addressed to Honorable Court
26	D-ABLAPL/2331/2025	AMLAN SHAKTI PAUL	2025-01-22	1. Page nos 20 to 24 not neat and legible.
27	D-BLAPL/2226/2025	SATYA PRAKASH SATPATHY	2025-01-22	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
28	D-ABLAPL/2313/2025	MANAS KUMAR CHAND	2025-01-22	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not furnished in date chart.
29	D-BLAPL/2209/2025	AMULYA RATNA PANDA	2025-01-22	14-NOT PROPERLY INDEXED.
30	D-TRPCRL/2314/2025	MANORANJAN MUDULI	2025-01-22	Nomenclature not correctly furnished in the Prayer
31	D-ABLAPL/2194/2025	SMRUTI RANJAN ROUT	2025-01-22	.Petition not correctly addressed to Honorable Court
32	D-FAO/2755/2025	DEBENDRA KUMAR MOHANTY	2025-01-22	Receipt showing deposit of entire awarded amount before the commissioner not filed.
33	D-CRLREV/2320/2025	SAMIR KUMAR MISHRA	2025-01-22	Good ground certificate not furnished
34	D-CRLMC/2247/2025	JUGALA KISHORE PANDA	2025-01-22	.Petition not correctly addressed to Honorable Court

35	D- CONTC/2720/2025	SOBHANA SAHOO	2025-01-22	17-REFERENCE CERTIFICATE NOT FURNISHED. Receipt showing copy On C.G. not filed
36	D-MACA/2615/2025	RIMJHIMBALA PATI	2025-01-22	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 52 days 2.statutory deposit not made
37	D- ABLAPL/2329/2025	DIBYAJYOTI SAHOO	2025-01-22	.Petition not correctly addressed to Honorable Court
38	D- CRLMC/2214/2025	SUSHANTA KUMAR JOSHI	2025-01-22	1. Date of order not correctly furnished in cause title.
39	D- BLAPL/2211/2025	SANTOSH KUMAR MAHANTY	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-WA/2398/2025	PRADEEP KUMAR KHUNTIA	2025-01-22	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 5 days
41	D- CRLMC/2319/2025	UMAKANT MAHAPATRA	2025-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexures are not exhibited.
42	D-WP(C)/2562/2025	NIRANJAN PANDA	2025-01-22	1.Petition not correctly addressed to Honorable Court 2.Enrollment number of the counsel in last page of writ petition not furnished.3.Mobile number of all the counsel in vakaltnama not furnished
43	D- BLAPL/2232/2025	BIRENDRA KUMAR PARDHI	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not mentioned in index.
44	D- BLAPL/2259/2025	DEBASISH SAMAL	2025-01-22	1.Name if informant should not be mentioned as per standing order.Put up for further SR. 2.Petition not correctly addressed to Honorable Court
45	D- ABLAPL/2207/2025	AMULYA RATNA PANDA	2025-01-22	.Petition not correctly addressed to Honorable Court
46	D- BLAPL/2230/2025	LALATENDU SAMANTARAY	2025-01-22	.Petition not correctly addressed to Honorable Court
47	D-WP(C)/2822/2025	BHABANI PRASAD MOHANTY	2025-01-22	1..Petition not correctly addressed to Honorable Court 2..Receipt Showing Serv.copy To ct not Filed.
48	D-CMP/2875/2025	SANTOSH KUMAR MAHANTY	2025-01-22	Status of parties in trial court be stated.
49	D- BLAPL/2229/2025	DALIRANI BEHURAY	2025-01-22	1.Name of informant should not be mentioned as per standing order. Put up for further SR. 2.Petition not correctly addressed to Honorable Court
50	D- CRLMP/1927/2025	NIRANJAN PANDA	2025-01-22	1..Petition not correctly addressed to Honorable Court 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
51	D-WP(C)/2590/2025	BIKRAM PRATAP DAS	2025-01-22	1.Subject Code incorrectly Mentioned 2.Petition not correctly addressed to Honorable Court
52	D- CONTC/2705/2025	ADV.	2025-01-22	1. Not correctly addressed. 2. Index is wrong as anx.4 contains 2 sheets.(ii)Name of adv.in capital letter/enrollment no./mobile no.not given in the petition.

53	D-WP(C)/2536/2025	SASWAT KUMAR ACHARYA	2025-01-22	page no107 and 140 not correctly marked.
54	D-WP(C)/2538/2025	SATYAJIT BEHERA	2025-01-22	1. Date mentioned under annexure-4 not tally with the index of the writ petition and Book mark index. 2. Date not mentioned in the avarment of writ petition in para 7 under annexure-4
55	D-WP(C)/2687/2025	PRADEEP KUMAR NATH	2025-01-22	.Petition not correctly addressed to Honorable Court
56	D-WP(C)/2865/2025	NAMITA PATTANAIK	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of execution in v.nama does not tally with date of filing . 2..Petition not correctly addressed to Honorable Court
57	D-MACA/54952/2024	DIBYA CHARAN SWAIN	2025-01-22	1. Discrepancy in the age of appellant be reconciled. 2. Provision of Law Not given in IA no.205/24.
58	D-ABLAPL/2326/2025	SANKET TRIVEDY	2025-01-22	.Subject Code incorrectly Mentioned
59	D-CRLMC/2122/2025	PRAVAS NAIK	2025-01-22	.Petition not correctly addressed to Honorable Court 1. Annex-3 is not averred in body of the CRLMC petition.2. At page no.20 Annex-3 is not exhibited.3. Page nos.20,46 to 49 not neat and legible.
60	D-WP(C)/2811/2025	SUKANTA KUMAR MISHRA	2025-01-22	page-23 not legible
61	D-CONTC/2664/2025	ADV.	2025-01-22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
62	D-CRLMC/2243/2025	KAILASH SETHI	2025-01-22	1. Annexures nos. 3 and 4 not mentioned in Index. 2. Annexures are not averred in body of CRLMC petition. 3. Annexues are not exhibited. Put up for SR after removal of defects.
63	D-WP(C)/2792/2025	BADRINARAYAN PANDA	2025-01-22	1. Synopsis and date charts are not alphabetically paginated.2. The name of the opp. parties not correctly furnished in vakaltnama.3..Petition not correctly addressed to Honorable Court
64	D-ABLAPL/2254/2025	SURYAKANTA DWIBEDI	2025-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-BLAPL/2264/2025	JYOTIRMAYA SAHOO	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
66	D-WA/2417/2025	PRATIK DASH	2025-01-22	1. Period of Delay 01 days delay.
67	D-BLAPL/2202/2025	AKASH BHUYAN	2025-01-22	.Petition not correctly addressed to Honorable Court
68	D-CRLMC/2220/2025	RAMDAS ACHARY	2025-01-22	1. GR case number not correctly furnished in 1st line of page no.5.
69	D-RSA/2658/2025	TUSAR KUMAR MISHRA	2025-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs.2/- not Paid. Decree Rs.5/- not Paid 2. Not properly addressed.

70	D-CRLMP/2236/2025	TAPAN KUMAR BISWAL	2025-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. UNDERTAKING FOR ENGLISH TRANSLATION NOT FILED 2.IN AFFIDAVIT OCCUPATION NOT MENTION
71	D-CRLA/1345/2025	PRATYUSHA NAIDU	2025-01-22	Brief not correctly page marked and R2 may be redacted since informant
72	D-ABLAPL/2339/2025	AMLAN SHAKTI PAUL	2025-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page nos.10 11 and 15 not neat and legible.2. Signature of the petitioner No. 2 on V.nama does not tally with cause title.
73	D-CONTC/2525/2025	ADV.	2025-01-22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
74	D-CONTAC/2446/2025	IN PERSON	2025-01-22	Place it after correction of Prayer
75	D-CONTC/2648/2025	RAJJEET ROY	2025-01-22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
76	D-BLAPL/2246/2025	CHIRANJIB ROUT	2025-01-22	.Petition not correctly addressed to Honorable Court
77	D-WP(C)/2768/2025	SAMIR KUMAR MISHRA	2025-01-22	I.A.is not correctly addressed to Honorable court.2.Paragraph of I.A. is not correctly numbered.
78	D-CONTC/2527/2025	ADV.	2025-01-22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
79	D-FAO/2706/2025	SUBRAT SATPATHY	2025-01-22	RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE LEARNED COMMISSIONER NOT FILED.
80	D-WP(C)/2545/2025	MD. GOLAM MADANI	2025-01-22	1.Subject Code Not Furnished 2.Petition not correctly addressed to Honorable Court
81	D-CRLMC/2208/2025	NISHIKANTA MISHRA	2025-01-22	.Petition not correctly addressed to Honorable Court
82	D-MATA/2761/2025	BHAWANI SANKAR PANIGRAHI	2025-01-22	16-PETITION/APPEAL NOT IN TIME Period of Delay 1 days
83	D-BLAPL/2307/2025	CHIRANJIB ROUT	2025-01-22	1. PS Case No169/2022 corresponding GR Case No 393/2024 of SDJM Pallahara is not mentioned in the Cause Title 2..Petition not correctly addressed to Honorable Court
84	D-WP(C)/2627/2025	ASHOK KUMAR SARANGI	2025-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
85	D-WP(C)/2589/2025	SANJIB MOHANTY	2025-01-22	1. Annexure marking of order dated 16.08.2024 in prayer portion of writ petition appears to be wrong.2.A.fee of rs.2.25p not paid on c.copy of Annexure-7.3.Annexure-11 at page No.40 is to be exhibited as Annexure-10.
86	D-BLAPL/2299/2025	RABINDRA NATH PRUSTY	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.9 not neat and legible.

87	D- CONTC/2667/2025	ADV.	2025-01- 22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
88	D-FAO/2770/2025	AMARENDRA PRASAD RAY	2025-01- 22	1.Period of Delay 2 days delay 2. Impugned order not page marked in index and in document.
89	D-WP(C)/2660/2025	PRAVASH CHANDRA JENA	2025-01- 22	.Petition not correctly addressed to Honorable Court
90	D- CONTC/2537/2025	ADV	2025-01- 22	NOT PROPERLY ADDRESS TO THE HONBLE COURT
91	D- CRLMC/1924/2025	RAJENDRA NARAYAN ROUT	2025-01- 22	.Petition not correctly addressed to Honorable Court
92	D- CRLMC/1348/2025	SURAJ MOHANTY	2025-01- 22	1.G.R.Case No.750 of 2024 mentioned in cause title and prayer portion does not tally with the averment-1 and 2.2.Petitioner fathers name in affidavit does not tally with the cause title.3.Page nos.13 and 14 not properly arranged.4.G.R.Case No.1979 of 2024 mentioned in under Annex-1 does not tally with the averment-1 and 2.5.Date of execution of the affidavit not furnished.6.C.copy of Annex-1 not filed.
93	D- ABLAPL/2196/2025	KRUSHNA CHANDRA DASH	2025-01- 22	.Petition not correctly addressed to Honorable Court
94	D-WA/2441/2025	SASWAT DAS,A.G.A	2025-01- 22	Address not properly furnished
95	D-WP(C)/2814/2025	KAPILA CHARAN NAYAK	2025-01- 22	.Petition not correctly addressed to Honorable Court
96	D- BLAPL/2291/2025	MRUGANKA MAULI PATNAIK	2025-01- 22	Date of FIR not mentioned in Date chart.
97	D- ABLAPL/2335/2025	SUKANTA KUMAR NAYAK	2025-01- 22	Page no. 10 not neat.
98	D- CRLMC/2215/2025	NISHIKANT MISHRA	2025-01- 22	.Petition not correctly addressed to Honorable Court
99	D- CRLLP/2322/2025	SIVA SANKAR CHAINI	2025-01- 22	Not correctly addressed
100	D-WP(C)/2785/2025	TAPAN KUMAR BISWAL	2025-01- 22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D- ABLAPL/2255/2025	JANMEJAYA KATIKIA	2025-01- 22	.Petition not correctly addressed to Honorable Court
102	D-WP(C)/2599/2025	RANJAN KUMAR NAYAK	2025-01- 22	Deptt and Address not mentioned of op no 1
103	D- ABLAPL/2205/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-01- 22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
104	D- BLAPL/2210/2025	AMULYA RATNA PANDA	2025-01- 22	.Petition not correctly addressed to Honorable Court
105	D-MATA/2841/2025	SISIR KUMAR PUROHIT	2025-01- 22	Period of Delay 11 days
106	D- BLAPL/2321/2025	ABHILASH MISHRA	2025-01- 22	1. As per rejection order,Nomenclature of the case in Special 2(a) C.C.Case No.18 of 2024 does not tally with Synopsis,Date chart and Petition.
107	D- RVWPET/2869/2025	PRAVAT KUMAR PANDA, A.S.C.	2025-01- 22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy not served on C.G

108	D-BLAPL/2328/2025	SATYAJIT DAS	2025-01-22	1. As per petition at para-6,Annexure-III not page marked in Index and record.
109	D-WP(C)/2649/2025	SURYASNATA MOHAPATRA	2025-01-22	D C FEE OF RS 12/ TO BE PAID WP(C)
110	D-ABLAPL/2303/2025	SUSANTA KUMAR BARAL	2025-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
111	D-CMP/2878/2025	LAXMINARAYAN PATEL	2025-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-WP(C)/2725/2025	BISWAMBAR MOHANTY	2025-01-22	Declaration para 1 to - not properly filled up.
113	D-CMP/2338/2025	AMIT PRASAD BOSE	2025-01-22	Address of Respondent-24 not mentioned in the Petition.
114	D-ABLAPL/2312/2025	JYOTIRMAYA SAHOO	2025-01-22	.Petition not correctly addressed to Honorable Court
115	D-WP(C)/2820/2025	HEMANTA KUMAR ROUT	2025-01-22	Petition not correctly addressed to Honorable Court
116	D-WP(C)/2815/2025	SUKANTA KUMAR MISHRA	2025-01-22	Petition not correctly addressed to Honorable Court
117	D-WP(C)/2793/2025	SADASIVA PATRA (1)	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2. Date charts are not correctly page marked as per index
118	D-BLAPL/2267/2025	AMLAN SHAKTI PAUL	2025-01-22	1. Page no.10 not available on record.
119	D-ABLAPL/2301/2025	RUCHI RAJGARHIA	2025-01-22	14-NOT PROPERLY INDEXED.
120	D-CMAPL/52649/2024	ADV.	2025-01-22	C.copy of dismissal order not filed Net copy filed
121	D-ABLAPL/2334/2025	ANURAG PATI	2025-01-22	Page 16 and 17 not neat.
122	D-CRLMC/2183/2025	LAMBODOR ACHARI	2025-01-22	1. Date of order not correctly furnished in prayer of the petition. 2. Name of the petitioner not mentioned in the V.nama. 3. P.S. number not correctly mentioned in the Synopsis.
123	D-WP(C)/2758/2025	PRASANTA KUMAR SATAPATHY	2025-01-22	1. Page no. 14 of Annexure-1 not legible.
124	D-CRLA/1956/2025	RAJIB LOCHAN PATNAIK	2025-01-22	8-CAUSE TITLE NOT IN ORDER. 1. Age of appellant be reconciled as per impugned judgment. 2. Provision of Law be corrected after conversion. 3. The word revision be corrected as appeal in appeal memo.(Affidavit and certificate)
125	D-ABLAPL/2333/2025	SOUMYA RANJAN MOHANTY	2025-01-22	1. Page no.13 not neat and legible. 2.Petition not correctly addressed to Honorable Court
126	D-CONTC/2674/2025	ADV.	2025-01-22	Not correctly addressed.
127	D-WP(C)/2577/2025	NIRANJAN PANDA	2025-01-22	1.Petition not correctly addressed to Honorable Court 2.Annexures -1 and 2 are not exhibited.3.Annexure-1 is not correctly page marked

128	D-WP(C)/2690/2025	ARUN KUMAR PATRA	2025-01-22	.Petition not correctly addressed to Honorable Court
129	D-WP(C)/2874/2025	NAMITA PATTANAİK	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
130	D-RSA/2837/2025	AMIT PRASAD BOSE	2025-01-22	Court Fee Rs.300/-Payable Not Paid
131	D-BLAPL/2193/2025	PUSPAMITRA MOHAPATRA	2025-01-22	PS and GR case number not mentioned in the copy of FIR vide annex-2. 2..Petition not correctly addressed to Honorable Court
132	D-CRLMC/2251/2025	BHABANI SHANKAR DASPARIDA	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
133	D-WP(C)/2752/2025	PRAVAT KUMAR NAYAK	2025-01-22	1.Petition not correctly addressed to Honorable Court
134	D-CONTC/2693/2025	ADV	2025-01-22	Not correctly addressed.
135	D-CRLA/2188/2025	PRASANNA KUMAR MISHRA	2025-01-22	Good ground certificate not furnished.
136	D-WP(C)/2753/2025	TAPAN KUMAR MANDAL	2025-01-22	1. Subject Code incorrectly Mentioned 2.Petition not correctly addressed to Honorable Court 3.Synopsis and date charts are not alphabetically paginated.
137	D-ABLAPL/2338/2025	SANJIB KUMAR BHANJADEO	2025-01-22	T.R case no. not furnished in petition.
138	D-CRLMC/2266/2025	DIPTI MOHAPATRA	2025-01-22	1.Nayagarh P.S. Case No.241/2021 mentioned in synopsis,cause title and averment-2 does not tally with Index, under Annex-1 and prayer of the petition.2.C.copy of Annex-3 not filed. 3. .Petition not correctly addressed to Honorable Court
139	D-WP(C)/2146/2025	DHANESWAR BEHERA	2025-01-22	1. In index the sl. no not correctly mentioned.2.Annexures no 2 and 3 not correctly marked and also not correctly page marked as per index of the writ petition.3. The signature of the petitioner in vakalatnama and Affidavit not tally with the cause title
140	D-RVWPET/2817/2025	SUSHANTA KUMAR JOSHI	2025-01-22	Put up for S.R. after filing of C.Copy of impugned order.
141	D-ABLAPL/2256/2025	SAROJ KUMAR ROUTRAY	2025-01-22	.Petition not correctly addressed to Honorable Court
142	D-FAO/2797/2025	PRASANTA KUMAR SATAPATHY	2025-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Receipt showing deposit of entire awarded amount before the commissioner not filed
143	D-WP(C)/2724/2025	KRISHNA CHANDRA SAHU	2025-01-22	Page No 19 20 21 AND 31 not Legible.
144	D-ABLAPL/2206/2025	BYOMOKESH SAHOO	2025-01-22	.Petition not correctly addressed to Honorable Court
145	D-CONTC/2760/2025	ADV.	2025-01-22	SUBJECT CODE SEEMS TO BE WRONG.
146	D-BLAPL/2278/2025	JULU KHANSAMA	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

147	D-CRLA/2098/2025	BRUNDABAN ROUT	2025-01-22	Name of the victim may be redacted at p2 para 2
148	D-CMAPL/2363/2025	ADV.	2025-01-22	Index be correctly filled in including anx.1
149	D-WP(C)/2771/2025	PRAKASH CHANDRA DASH	2025-01-22	1.Address of the petitioner No.1 is not furnished.2. The name of the petitioners in index synopsis date charts affidavit and vakaltnama not correctly furnished.3.Annexure-1 in book marks index and index of writ petition is not correctly page marked.4.Deficit court fee of Rs.6/ not paid on cause title of writ petition.
150	D-BLAPL/2218/2025	ASUTOSH TRIPATHY	2025-01-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 6 7 and 11 not legible. 2..Petition not correctly addressed to Honorable Court
151	D-ABLAPL/2332/2025	SANGRAMJIT PANDA	2025-01-22	.Petition not correctly addressed to Honorable Court
152	D-WP(C)/2692/2025	ARUPANANDA GOSWAMY	2025-01-22	Receipt Showing Serv.copy To cg not Filed
153	D-FAO/2871/2025	SMITA RANJAN PATNAIK	2025-01-22	Mobile number of all the Advocates not furnished in v.nama.
154	D-WP(C)/2493/2025	AKSHAYA KUMAR JENA	2025-01-22	1.I.A. is not correctly addressed to Honorable court.2.Some of the petitioners have executed vakaltnama vide separate sheet which is not accepted and signed by counsel. 3..Petition not correctly addressed to Honorable Court
155	D-ABLAPL/2276/2025	KABIRAJ PRADHAN	2025-01-22	1. As per standing order no.03 dated 09.07.2024,the name of the informant/Victim shall not be mentioned in the petition.
156	D-WA/2570/2025	LALATENDU SAMANTARAY	2025-01-22	1. Period of Delay 02 days delay. 2.Address not properly furnished and impugned order WP(c) No. not tally with Index- Annexure.8
157	D-WP(C)/2657/2025	KHIROD CHANDRA MAJHI	2025-01-22	.Petition not correctly addressed to Honorable Court
158	D-BLAPL/2273/2025	KALPATARU MISHRA	2025-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
159	D-WP(C)/2879/2025	NAMITA PATTANAIAK	2025-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of execution in v nama not mentioned. 2..Petition not correctly addressed to Honorable Court
160	D-CRLMC/2311/2025	SANJIT MISHRA	2025-01-22	1.this case related to sexual offence the name of victim mother and address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
161	D-WP(C)/2808/2025	PRAVAT KUMAR NAYAK	2025-01-22	.Petition not correctly addressed to Honorable Court
162	D-WP(C)/2549/2025	KUNJA SUNDAR DAS	2025-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Synopsis and Date chart not alphabetically marked in the index. 2. Annexure-3 not correctly marked in the index.3. Petition not correctly addressed to the Honorable court in the I.A. application.4. The prayer of the I.A. application not correctly mentioned as per the prayer of the writ petition.5.Petition not correctly addressed to Honorable Court
163	D-WP(C)/2628/2025	SANTOSH KUMAR MAHANTY	2025-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.
164	D-WP(C)/2741/2025	NIHAL RATH	2025-01-22	Page 42 and 43 not neat.
165	D-CONTC/2719/2025	ADV.	2025-01-22	1.Not properly addressed
166	D-ABLAPL/2197/2025	ARJUNA CHARANA BEHERA	2025-01-22	Year of the PS number not correctly mentioned in the synopsis.
167	D-BLAPL/2296/2025	BYOMAKESH TRIPATHY	2025-01-22	1. As per standing order No. 03 dated 09.07.2024 the name of informant/victim shall not be mentioned in the petition.
168	D-WP(C)/2656/2025	SUSANTA KUMAR MISHRA	2025-01-22	1.vdate not furnished in v.nama 2..Petition not correctly addressed to Honorable Court
169	D-WP(C)/2749/2025	TAPAN KUMAR MANDAL	2025-01-22	1.Subject Code incorrectly Mentioned 2.Petition not correctly addressed to Honorable Court 3. Synopsis and date charts are not alphabetically page marked.
170	D-WP(C)/2632/2025	DR. SUJATA DASH	2025-01-22	.Petition not correctly addressed to Honorable Court 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
171	D-CRLMC/2244/2025	SIMANCHAL CHOUDHURY	2025-01-22	1. Annexures nos.3 to 6 not mentioned in Index. 2. Annexures are not averred in the body of CRLMC petition. 3. Annexures are not exhibited. Put up for SR after removal of defects
172	D-WP(C)/2661/2025	PRAMOD KUMAR NAYAK	2025-01-22	.Petition not correctly addressed to Honorable Court
173	D-BLAPL/2186/2025	NEELAKANTHA PANDA	2025-01-22	Synopsis and date Chart not mentioned in the Index.
174	D-CRLMC/2110/2025	ASHOK KUMAR BEHERA	2025-01-22	1.At page no.19 Annex-2 is not exhibited. 2..Petition not correctly addressed to Honorable Court
175	D-WP(C)/2689/2025	LALITENDU MISHRA	2025-01-22	1.In sub para of paragraph 6 in second line it has been described as Judge Family Court .Bhubaneswar 2..Petition not correctly addressed to Honorable Court
176	D-CRLMC/2190/2025	PRASANNA KUMAR MISHRA	2025-01-22	14-NOT PROPERLY INDEXED.
177	D-RSA/2832/2025	AMIT PRASAD BOSE	2025-01-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Cause Title Not in order.Respondent-3 in the Lower Appellate Court not made Party in this Appeal. 2. Not properly addressed in the I.A
178	D-WP(C)/2867/2025	NAMITA PATTANAIK	2025-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
179	D-BLAPL/2280/2025	RAMAKANTA DAS	2025-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per rejection order,nomenclature of the case in C.T. not mentioned in the cause title. 2..Petition not correctly addressed to Honorable Court
180	D-WA/2367/2025	SADASIVA PATRA	2025-01-22	1.Code not indicated
181	D-CONTC/2521/2025	ADV.	2025-01-22	1. COPY OF IMPUGNED ORDER NOT FILED 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT
182	D-ABLAPL/2260/2025	SURYAKANTA DWIBEDI	2025-01-22	.Petition not correctly addressed to Honorable Court
183	D-ABLAPL/2297/2025	AMLAN SHAKTI PAUL	2025-01-22	1. Annexure-1 not properly page marked in Index.2. Age of the opp. party no.2 not furnished in the cause title.
184	D-RSA/2804/2025	BIKRAM RATH	2025-01-22	Cause Title Not in order .D.Acharya A-5 in the Lower Appellate Court not made Party in this Appeal.
185	D-ABLAPL/2298/2025	AMLAN SHAKTI PAUL	2025-01-22	1. Page nos.20 to 24 not neat and legible.
186	D-WP(C)/2623/2025	SIBA PRASAD SWAIN	2025-01-22	1..Petition not correctly addressed to Honorable Court 2..Subject Code incorrectly Mentioned
187	D-CONTC/2553/2025	DEBENDRA KUMAR DHAR	2025-01-22	CONTC PETITION DOES NOT LIE AS PER ORDER COMMUNICATED BY THE PETITIONER ON 03.12. 2024 TO OPP. PARTY IN W.P(C) NO.29604 OF 2022
188	D-MACA/2847/2025	BISWAJIT MOHANTY	2025-01-22	1. Petitioner No. 2 before the trial court is not made party to this case. 2. Vernacular certificate not furnished in I.A. Nos. 286 and 287 of 2025.
189	D-WP(C)/2591/2025	BIJAY KUMAR BEHERA	2025-01-22	Petition not correctly addressed to Honorable Court.
190	D-CRLA/2116/2025	ASHOK KUMAR BEHERA	2025-01-22	1. Period of Delay 22 days. 2. Cause Title Not correctly addressed. 3. Affidavits in both the IAs are not signed by deponent. 4.Identity of victim be not disclosed.
191	D-WP(C)/2663/2025	SUBHRANSU BHUSAN MOHANTY	2025-01-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexs.3 and 4 and page 36-37 not neat.
192	D-WA/2677/2025	AKSHAYA KUMAR NAYAK	2025-01-22	1.Period of Delay 328 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid
193	D-BLAPL/2292/2025	MRUGANKA MAULI PATNAIK	2025-01-22	Date of FIR not mentioned in Date chart.
194	D-WP(C)/2746/2025	DILLIP KUMAR MOHAPATRA	2025-01-22	1.I.A. is not correctly addressed to honorable court.2.the name of the opp.parties not correctly furnished in affidavit of writ petition and I.A..3..Petition not correctly addressed to Honorable Court
195	D-RSA/2653/2025	TUSAR KUMAR MISHRA	2025-01-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee due on the Appellate Court Judgement Rs.2/- not Paid.Decree Rs.5/- Not Paid 2.Not properly addressed to the Honourable Court.

196	D-ABLAPL/2310/2025	SUSANTA KUMAR BARAL	2025-01-22	1. Age of the petitioner No.5 not furnished in the cause title. 2..Petition not correctly addressed to Honorable Court
197	D-CRLA/2275/2025	JYOTIRMAYA SAHOO	2025-01-22	1-COURT FEE IS DEFICIENT. 1. Court Fee Rs 6/- not paid
198	D-WP(C)/2586/2025	TRILOCHAN PANIGRAHI	2025-01-22	1. Order dated23.08.2003 of Annexure-1 mentioned wrongly in the index as dated 13.08.2003. Paragraphs mentioned in Declaration is incorrect. 3. Order dated 23.08.2003 is shown as 13.08.1987 in the Cause Title. 4..Petition not correctly addressed to Honorable Court
199	D-BLAPL/2213/2025	AMULYA RATNA PANDA	2025-01-22	.Petition not correctly addressed to Honorable Court
200	D-WA/2430/2025	JATESWAR NAYAK,A.G.A	2025-01-22	Address not properly furnished
201	D-BLAPL/2225/2025	CHIRANJIB ROUT	2025-01-22	.Petition not correctly addressed to Honorable Court
202	D-WP(C)/2447/2025	AMIT PATTNAIK	2025-01-22	.Petition not correctly addressed to Honorable Court
203	D-CRLLP/2283/2025	CHITTA RANJAN SWAIN, A.G.A.	2025-01-22	not correctly addressed

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 22-01-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
